

9

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/166/2016  
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others  
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others  
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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Athiban Vijay

for

Counsel for R2 - R6

Athiban

Cibi Vishnu

**ORDER**

Counsel for petitioner called but absent. No representation. Counsel for R2 to R6 present. Counsel for R2 to R6 is directed to inform the counsel for petitioner regarding the next date of hearing. The matter is posted for hearing. Put up on **13.07.2017 at 10.30 A.M.**



(K. Anantha Padmanabha Swamy)  
Member (Judicial)